

दिल्ली विधान सभा

समाचार भाग-2

(विधायी तथा अन्य मामलों से संबंधित सामान्य जानकारी)
मंगलवार, 17 जून, 2008/ज्येष्ठ 27, 1930(शक)

संख्या : 257

विषय:-राष्ट्रीय राजधानी क्षेत्र, दिल्ली में जिला निर्वाचन अधिकारियों/निर्वाचन पंजीकरण अधिकारियों एवं सहायक निर्वाचन पंजीकरण अधिकारियों की नियुक्ति करने के संबंध में।

उपरोक्त विषय के संदर्भ में -मुख्य निर्वाचन अधिकारी, दिल्ली से प्राप्त पत्र संख्या- सीईओ/ईएलजी/102(9)/2008/17921-18068 दिनांक 13 जून, 2008 की प्रति इसके संलग्नकों सहित-पत्र संख्या- सीईओ/ईएलजी/102(9)/2008/17843 दिनांक 13 जून, 2008, संख्या-429/डीएल-एलए2008 दिनांक 12.6.2008 एवं संख्या- 429/डीएल-एलए2008(1) दिनांक 12.6.2008 की प्रति दिल्ली विधान सभा के माननीय सदस्यों के सूचनार्थ संलग्न की जा रही है।

सिद्धार्थ राव
सचिव

DELHI LEGISLATIVE ASSEMBLY SECRETARIAT BULLETIN PART-II

(General information relating to legislative and other matters)
Tuesday, 17th June 2008/ 27 Jayeshtha, 1930(Saka)

No. 257

Sub: Appointment of District Election Officers/ Electoral Registration Officers and Asstt. Electoral Registration Officers in NCT of Delhi.

A copy of the letter No. CEO/EL.G/102(9)/2008/17921-18068 dated the 13th June, 2008 alongwith its enclosures letter No. CEO/EL.G/102(9)/2008/17843 dt 13.06.2008, No.429/DL-LA/2008 dt 12.06.2008 and No.429/DL-LA/2008(1) dt 12.06.2008 on the above cited subject received from the Office of the Chief Electoral Officer, Delhi is being sent herewith for the information of the Hon'ble members of Delhi legislative Assembly.

Siddharath Rao
Secretary



राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार
कार्यालय, मुख्य चुनाव अधिकारी, दिल्ली

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI

OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI

पुराना सेंट स्टीफन कॉलेज भवन,
कश्मीरी गेट, दिल्ली - 110 006

दूरभाष नं०: 23982711, 23982611, 23965176, 23933054

Old St. Stephen's College Building,
Kashmere Gate, Delhi - 110 006.
Fax. Nos. 23910683, 23981513, 23963604

No. CEO/EL.G/102(9)/2008/17921---18068

DATED: 13 JUN 2008

To

1. Deputy Commissioners of all the nine Districts in NCT of Delhi
2. SDMs/ADMs in all the nine districts in NCT of Delhi
3. Superintendents in all the 70 VRECs in NCT of Delhi (through ERO)

Sub: Appointment of District Election Officers/Electoral Registration Officers and Asstt. Electoral Registration Officers in NCT of Delhi.

Sir,

I am directed to forward herewith a copy of the ECI Notification No 508/DL/08 dated 11th June, 2008 regarding designating Deputy Commissioners of nine districts of NCT of Delhi as District Election Officers of the districts specifying the area of Jurisdiction (Assembly Constituencies) and Notification No. 429/DL-LA/2008 & 429/DL-LA/2008(1) dated 12th June 2008 regarding appointments of Electoral Registration Officers & Assistant Electoral Registration Officers for 70 Assembly Constituencies in NCT of Delhi.

Yours faithfully,

(J.K.SHARMA)
DY.CHIEF ELECTORAL OFFICER

PTO

No. CEO/EL.G/102(9)/2008/

DATED: 13 JUN 2008

Copy to:

1. OSD to Chief Secretary, Govt. of NCT of Delhi
2. Divisional Commissioner, Govt. of NCT of Delhi
3. Secretary to Lt. Governor, Raj Niwas, Delhi
4. Secretary to Minister of Industries & Election, Govt. of NCT of Delhi
5. Secretary, Services Department, Govt. of NCT of Delhi
6. Principal Secretary, Finance Department, Govt. of NCT of Delhi
7. The Secretary, Delhi Legislative Assembly, Old Sectt.
8. State Election Commissioner, Nigam Bhawan, Kashmere Gate, Delhi
9. The Municipal Secretary, Municipal Council of Delhi
10. SDMs(Election) of all the nine districts in NCT of Delhi
11. PA to CEO/Jt. CEO(A)/ Jt. CEO(T)/Jt. CEO(IT)
12. All Branch incharges/Nodal officers at HQ
13. The Under Secretary, ECI w.r.t letter No. 508/DL/08/3332 dated 11th June and 429/DL-LA/08 dated 13th June, 2008.



(J.K.SHARMA)

DY.CHIEF ELECTORAL OFFICER

(11)

{TO BE PUBLISHED IN AN EXTRA ORDINARY ISSUE OF NATIONAL
CAPITAL TERRITORY OF DELHI GAZETTE, PART-II, SECTION-I,
IMMEDIATELY}

OFFICE OF THE CHIEF ELECTORAL OFFICER: DELHI

No.CEO/EL.G/102(9)/2008/17843

Dated: 13/6/2008

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

Dated: 11th June 2008

21st Jyaishta 1930(Saka)

NOTIFICATION

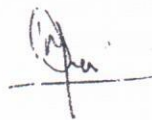
No. 508/DL/08- In pursuance of sub-section (1) of Section 13AA of the Representation of the People Act, 1950(43 of 1950) and in supersession of its Notification No. 508/DL/03 dated 06th November, 2003, the Election Commission of India, in consultation with the Government of National Capital Territory of Delhi hereby:-

1. designates for each District in the State of National Capital Territory of Delhi, specified in column 1 of the Table below, the Officer specified against it in column 2 thereof, as the District Election Officer for that District; and
2. specifies the area in respect of which each such officer shall exercise jurisdiction in column 3 of the Table.

TABLE

Sl. No. & Name of the District.	Designation of District Election Officer.	Area of Jurisdiction (Assembly Constituencies)
1	2	3
1. North West	Deputy Commissioner, (North West)	1-Nerela 5-Badli 6-Rithala 7-Bawana(SC) 8-Mundka 9-Kirari 10-Sultanpur Majra(SC) 13-Rohini
2. North East	Deputy Commissioner, (North East)	63-Seema Puri(SC) 64-Rohtas Nagar 65-Seelampur

		66-Ghonda 67-Babarpur 68-Gokalpur(SC) 69-Mustafabad 70-Karawal Nagar
3. South	Deputy Commissioner, (South)	45-Mehrauli 46-Chhatarpur 47-Deoli(SC) 48-Ambedkar Nagar(SC) 49-Sangam Vihar 51-Kalkaji 52-Tughlakabad 53-Badarpur
4. Central	Deputy Commissioner, (Central)	19-Sadar Bazar 20-Chandni Chowk 21-Matia Mahal 22-Ballimaran 23-Karol Bagh(SC) 24-Patel Nagar(SC) 25-Moti Nagar
5. South West	Deputy Commissioner, (South West)	32-Uttam Nagar 33-Dwarka 34-Matiala 35-Najafgarh 36-Bijwasan 37-Palam 38-Delhi Cantt 39-Rajinder Nagar
6. East	Deputy Commissioner,(East)	55-Trilokpuri(SC) 56-Kondli(SC) 57-Patparganj 58-Laxmi Nagar 59-Vishwas Nagar 60-Krishna Nagar 61-Gandhi Nagar 62-Shahadara
7. West	Deputy Commissioner, (West)	11-Nangloi Jat 12-Mangol Puri(SC) 26-Madipur(SC) 27-Rajouri Garden 28-Hari Nagar 29-Tilak Nagar 30-Janakpuri 31-Vikaspuri



8. North	Deputy Commissioner, (North)	2-Burari 3-Timarpur 4-Adarsh Nagar 14-Shalimar Bagh 15-Shakur Basti 16-Tri Nagar 17-Wazirpur 18-Model Town
9. New Delhi.	Deputy Commissioner, (New Delhi.)	40-New Delhi 41-Jangpura 42-Kasturba Nagar 43-Malviya Nagar 44-R.K. Puram 50-Greater Kailash 54-Okhla

By Order,

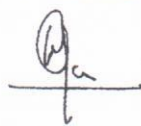


(STANDHOPE YUHLUNG)

SECRETARY

ELECTION COMMISSION OF INDIA

By Order,



(R.K. JAIN)

UNDER SECRETARY (ELECTION)

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001.

Dated: 12th June 2008
22Jvaistha 1930 (Saka)

NOTIFICATION

No. 429/DL-LA/2008:- In pursuance of the provision of section (1) of Section 13 B of the Representation of the People Act, 1950 (43 of 1950) and in supersession of its Notification No. 429/DL-LA/2003 dated 19th June, 2003 the Election Commission of India hereby designates, in consultation with the Government of National Capital Territory of Delhi, the officer of the Government as specified in column 2 of the table below, as Electoral Registration Officer of the Assembly Constituency in the National Capital Territory of Delhi as delimited vide Delimitation Commission's Notification No. 282/DL/2006-Vol.V. dated 20th September, 2006. as specified in column 1 of the said table against such Officer :-

TABLE

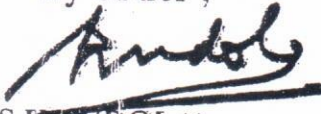
No. and Name of Assembly Constituency	Electoral Registration Officer
1	2
1-Nerela	Sub Divisional Magistrate(Nerela)
2-Burari	Sub Divisional Magistrate(Civil Lines)
3-Timarpur	Sub Divisional Magistrate(Civil Lines)
4-Adarsh Nagar	Additional District Magistrate(North)
5-Badli	Sub Divisional Magistrate(Model Town)
6-Rithala	Sub Divisional Magistrate(Nerela)
7-Bawana(SC)	Additional District Magistrate(North West)
8-Mundka	Additional District Magistrate(North West)
9-Kirari	Sub Divisional Magistrate(Saraswati Vihar)

10-Sultanpur Majra(SC)	Sub Divisional Magistrate(Saraswati Vihar)
11-Nangloi Jat	Sub Divisional Magistrate (Punjabi Bagh)
12-Mangol Puri(SC)	Sub Divisional Magistrate (Punjabi Bagh)
13-Rohini	Sub Divisional Magistrate (Model Town)
14-Shalimar Bagh	Additional District Magistrate(North)
15-Shakur Basti	Sub Divisional Magistrate (Kotwali)
16-Tri Nagar	Sub Divisional Magistrate (Kotwali)
17-Wazirpur	Sub Divisional Magistrate (Sadar Bazar)
18-Model Town	Sub Divisional Magistrate (Sadar Bazar)
19-Sadar Bazar	Sub Divisional Magistrate (Paharganj)
20-Chandni Chowk	Sub Divisional Magistrate (Daryaganj)
21-Matia Mahal	Sub Divisional Magistrate (Daryaganj)
22-Ballimaran	Sub Divisional Magistrate (Paharganj)
23-Karol Bagh(SC)	Sub Divisional Magistrate (Karol Bagh)
24-Patel Nagar(SC)	Sub Divisional Magistrate (Karol Bagh)
25-Moti Nagar	Additional District Magistrate(Central)
26-Madipur(SC)	Sub Divisional Magistrate (Rajouri Garden)
27-Rajouri Garden	Sub Divisional Magistrate (Rajouri Garden)
28-Hari Nagar	Additional District Magistrate (West)
29-Tilak Nagar	Sub Divisional Magistrate (Patel Nagar)
30-Janakpuri	Additional District Magistrate (West)
31-Vikaspuri	Sub Divisional Magistrate (Patel Nagar)
32-Uttam Nagar	Additional District Magistrate (South West)

33-Dwarka	Additional District Magistrate (South West)
34-Matiala	Sub Divisional Magistrate(Najafgarh)
35-Najafgarh	Sub Divisional Magistrate(Najafgarh)
36-Bijwasan	Sub Divisional Magistrate(Vasant Vihar)
37-Palam	Sub Divisional Magistrate(Vasant Vihar)
38-Delhi Cantt	Sub Divisional Magistrate(Delhi Cantt)
39-Rajinder Nagar	Sub Divisional Magistrate(Delhi Cantt)
40-New Delhi	Sub Divisional Magistrate(Chanakyapuri)
41-Jangpura	Sub Divisional Magistrate(Connaught place)
42-Kasturba Nagar	Sub Divisional Magistrate(Chanakyapuri)
43-Malviya Nagar	Sub Divisional Magistrate(Parliament Street)
44-R.K. Puram	Sub Divisional Magistrate(Parliament Street)
45-Mehrauli	Sub Divisional Magistrate(Houz Khas)
46-Chhatarpur	Sub Divisional Magistrate(Houz Khas)
47-Deoli(SC)	Sub Divisional Magistrate(Defence Colony)
48-Ambedkar Nagar(SC)	Additional District Magistrate(South)
49-Sangam Vihar	Additional District Magistrate(South)
50-Greater Kailash	Additional District Magistrate(New Delhi)
51-Kalkaji	Sub Divisional Magistrate(Defence Colony)
52-Tughlakabad	Sub Divisional Magistrate(Kalka Ji)
53-Badarpur	Sub Divisional Magistrate(Kalka Ji)
54-Okhla	Sub Divisional Magistrate(Connaught Place)
55-Trilokpuri(SC)	Sub Divisional Magistrate(Preet Vihar)

56-Kondli(SC)	Sub Divisional Magistrate(Preet Vihar)
57-Patparganj	Additional District Magistrate(East)
58-Laxmi Nagar	Sub Divisional Magistrate(Gandhi Nagar)
59-Vishwas Nagar	Sub Divisional Magistrate(Vivek Vihar)
60-Krishna Nagar	Sub Divisional Magistrate(Vivek Vihar)
61-Gandhi Nagar	Sub Divisional Magistrate(Gandhi Nagar)
62-Shahadara	Additional District Magistrate(East)
63-Seema Puri(SC)	Sub Divisional Magistrate(Seemapuri)
64-Rohtas Nagar	Sub Divisional Magistrate(Shahadara)
65-Seelampur	Sub Divisional Magistrate(Seelampur)
66-Ghonda	Sub Divisional Magistrate(Seelampur)
67-Babarpur	Sub Divisional Magistrate(Shahadara)
68-Gokalpur(SC)	Sub Divisional Magistrate(Seemapuri)
69-Mustafabad	Additional District Magistrate(North East)
70-Karawal Nagar	Additional District Magistrate(North East)

By order ,


(S.K. RUDOLA)

SECRETARY

ELECTION COMMISSION OF INDIA